

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT – II

Item No. 308
(IB)- 669(ND)2019
IA/1446/2019

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. Aarvanss Infrastructure Pvt. Ltd.

...Respondent

SECTION

U/s 7 of IBC, 2016

Order Delivered on 04.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)


SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Sanjeev Sagar, Ms. Nazia Parveen, Advs. For
Petitioner/Financial Creditor, Mr. Kamal Aggarwal,
For R.P

ORDER

Renotify this case on 18th September, 2020.


(L. N. GUPTA)
MEMBER (T)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)